

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 214 of 2020

IN THE MATTER OF:

Gaurang Nipinbhai Nagarsheth

...Appellant

Versus

POSCO-Indian Pune Processing Center Pvt. Ltd. & Anr. ...Respondents

For Appellant: Mr. Sakal Bhushan and Mr. Hiren Sharma, Advocates.

For Respondent: Mr. Sanjiv Sen, Sr. Advocate with Mr. Aditi Sharma, Mr. Soumo Palit and Mr. Prateek Goyal, Advocates for R- 1. Mr. Sachin Bhattbhatt, for IRP.

O R D E R

25.02.2020 The learned counsel for Respondent wants to file Reply Affidavit. The same may be filed by 26th February, 2020. Learned counsel for Appellant states that he does not want to file Rejoinder.

List the Appeal 'For Admission (After Notice)' on **24th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)